

O.I.H

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 541
TO BE ANSWERED ON FEBRUARY 04, 2021**

GUIDELINES UNDER PMAY

NO. 541. SHRI RAMCHARAN BOHRA:

Will the Minister of HOUSING AND URBANAFFAIRS be pleased to state:

- (a) whether the guidelines of the housing scheme meant for the urban areas under Pradhan Mantri Awas Yojana (PMAY) have been amended;**
- (b) if so, the details thereof;**
- (c) whether the logic behind this amendment has been cited as extending the coverage of the scheme; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a)&(b): Since the launch of the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] in June, 2015 some amendments have been made in the Mission Guidelines from time to time as per requirement of the scheme. These amendments include – change in size of carpet area, definition of beneficiary family, inclusion of Notified Planning / Development Area under the Scheme, making Aadhaar mandatory for PMAY(U) through Gazette Notification, launch of Credit Linked Subsidy Scheme (CLSS) for Middle Income Group (CLSS for MIG) and its extension from time to time, inclusion of State Bank of India as Central Nodal Agency for CLSS, etc.

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(c)&(d):Para 2.1 of the PMAY—U Guidelines was amended to enhance the coverage area under the scheme and now it reads as under:

“All the statutory towns as per Census 2011 and towns notified subsequently including Notified Planning/ Development Areas shall be eligible for coverage in the Mission.

Areas falling within Notified Planning/ Development area under the jurisdiction of an Industrial Development Authority/ Special Area Development Authority/ Urban Development Authority or any such Authority under State legislation which is entrusted with the functions of urban planning and regulations shall also be included for the coverage under PMAY(U)”.

Latest version of PMAY-U guidelines is available at the following link: <https://pmay-urban.gov.in/uploads/guidelines/60180813309f2-Updated%20guidelines%20of%20PMAY-U.pdf>
